

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 27th February 2020**

To construct Sports Stadium at I.T.I falling in Sarhali Town of Patti

- *2391. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state:-
- whether it is a fact that the Sports Minister had announced to construct sports stadium under 'Khelo India' at I.T.I. falling in Sarhali Town of Assembly Constituency, Patti; if so, the time by which the supra stadium is likely to be constructed?
 - whether it is also a fact that no step has been taken so far in order to construct stadium on 10 acre land falling under the area of I.T.I Sarhali inspite of assurance made by the Technical Education Minister in the House; if so, the reasons therefor;
 - whether any time limit can be fixed for the same?

To provide funds to open an I.T.I at Ghanaur

- *2525. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Technical Education Minister be pleased to state whether the government considers to arrange funds to open an I.T.I at Ghanaur during the year 2020-21?

Number/Sale of registered electric vehicles in 2018-19

- *2444. **Shri Avtar Singh Junior, M.L.A.:-** Will the Transport Minister be pleased to state:-
- the total number of electric vehicles registered in 2018-19 in the State;
 - whether the department has framed any policy to promote the sale of E.V. (electric vehicles);
 - whether any subsidy has been provided for production/sale and purchase of the electric vehicles in the State?

To Supply the Canal Water for irrigation upto the fields

- *2586. **Shri Dalvir Singh Goldy, M.L.A.:-** Will the Water Resources Minister be pleased to state:-
- whether it is a fact that a large canal of Kotla Branch and four small distributaries passes through Dhuri Constituency; if so, whether there is any proposal to lay underground pipes for water supply to the farmers for agricultural purpose;
 - whether there is any proposal to repair and reuse the closed down canal water channels in Dhuri Constituency?

To give fixed remuneration to ASHA workers

- *2386. **1.Smt. Rupinder Kaur Ruby, M.L.A**
2.Sardar Amarjit Singh Sandoa, M.L.A.:- } Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to give fixed remuneration to ASHA workers working on incentive basis in the Health Department; if so, the details thereof?

Repair of building of Government Primary School Village Ganga Abul ki, Block Goniana

- *2662. **Sardar Bikram Singh Majitha, M.L.A.:-** Will the Education Minister be pleased to state:-
- whether it is a fact that the building of Government Primary School, village Ganga Abul Ki, Block Goniana, district Bathinda is in a dilapidated condition;
 - if reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the government to either repair of the building of the said Primary School or construct a new building in place of the same; if so, the time by which it is likely to be done?

To concrete the roads

- *2426. **Sardar Jagtar Singh Jagga Hissowal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that there are no concrete (metalled) roads from villages Rajoana Khurd to Burjhari Singh, Halwara to Burjlittan, Tusse to Sarabha and Rattewal to Sarabha; if so, the time by which metalled roads are likely to be constructed falling between these villages?

To prescribe plinth level for constructing houses in cities

- *2402. **Sardar Nazar Singh Manshahia, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether it is a fact that any plinth level has been prescribed for constructing houses in cities;
 - if the reply to part (a) above be in the affirmative, the reasons for keeping different plinth level by each person while constructing houses in cities alongwith the action taken by the department against the persons who have not constructed houses as per prescribed plinth level?

Facilities given to the sportspersons during the year 2019-20

- *2412. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Sports Minister be pleased to state the total number of players enrolled in the sports wings during the session of the year 2019-20 by the Sports Department of the State alongwith the date on which the same were enrolled togetherwith the details of facilities being provided to the players included in the wings togetherwith the details of sports material being provided to them?

G. Kaur 26.2.20
Superintendent
Punjab Vidhan Sabha

To check Punjabi Songs which glorify drugs/alcohol abuse, use of weapons and obscenity

- *2725. 1. **Sardar Sangat Singh Gilzian, M.L.A**
2. **Sardar Kuldeep Singh Vaid, M.L.A:-** } Will the Cultural Affairs Minister be pleased to state whether the government considers to constitute Punjab Music Censor Board to check obscenity and glorification of drugs, intoxicants and use of weapons in Punjabi songs; if so, the details thereof togetherwith the time by which it is likely to be done ?

To save ground water

- *2778. **Sardar Kuldeep Singh Vaid, M.L.A:-** Will the Water Resources Minister be pleased to state:-
a) the measures being taken by the government to save ground water in the State;
b) the efforts being made to check the misuse of water?

Details of crops damaged by the locust (Tiddi Dal) in some areas of Punjab

- *2359. **Sardar Kultar Singh Sandwan, M.L.A:-** Will the Revenue Minister be pleased to state:-
a) whether it is a fact that crops had been damaged by locust in some areas of Punjab in last days;
b) if reply to part (a) above be in the affirmative, the names of districts affected with the locust alongwith the crops damaged;
c) the steps being taken by the Punjab Government to compensate for the same?

To set up Trauma Center on G.T Road at Rajpura City

- *2547. **Sardar Hardyal Singh Kamboj, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal of the government to set up trauma centre on G.T Road at Rajpura city; if so, the time by which trauma centre is likely to be set up?

Status of road leading from Patiala to Kurukshetra via Pehowa

- *2648. **Sardar Harinderpal Singh Chandumajra, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state whether the road leading from Patiala to Kurukshetra via Pehowa had been declared as National Highway by the Government; if so, whether the govt. has started work of this road according to norms of National Highway togetherwith the present status of said road?

To take action regarding spurious milk being produced in the State

- *2577. **Sardar Harpartap Singh Ajnala, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that spurious milk is being produced/processed at large scale in the State; if so, the details thereof alongwith the action taken/to be taken by the government in this regard?

To upgrade the schools in Assembly Constituency Balluana

- *2483. **Shri Nathu Ram, M.L.A:-** Will the Education Minister be pleased to state whether there is any proposal under consideration of the government to upgrade the primary schools to middle schools and high schools to higher secondary schools falling in Assembly Constituency Balluana in near future; if so, the details of the said schools?

Sewerage work of AMRUT City Project of Abohar City

- *2698. **Shri Arun Narang, M.L.A:-** will the Local Govt. Minister be pleased to state the date on which sewerage work under AMRUT City Project in Abohar city was to be completed and whether the time for completion of this work has been extended now; if so, the time by which sewerage work is likely to be made operational after completion?

Registration of Custodian lands

- *2735. **Sardar Fatehjung Singh Bajwa, M.L.A:-** Will the Revenue Minister be pleased to state:-
a) whether it is a fact that the registration deeds of Custodian lands after 2007 was cancelled; if so, the reasons therefor;
b) whether the government will consider to cancel the said decision by reconsidering its earlier decision to cancel above said registration deeds?

To start new Community Health Centre

- *2760. **Shri Sanjeev Talwar, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the building of new Community Health Centre at Subhash Nagar, in East Constituency of Ludhiana which was completed in the year 2015 and is lying vacant since then; if so, the time by which the health services are likely to be started in said Community Health Centre?

To construct the four lane road

- *2739. **Sardar Rajinder Singh, M.L.A:-** will the Public Works (B&R) Minister be pleased to state whether the Government will consider to construct four lane road on priority basis on the approximately 10 kilometer stretch from village Fatehpur to Raitgarh falling on Patiala –Samana-Patran State Highway No-10 passing through Samana city keeping in view the mishappenings occurring often on the said road; if so, the details thereof togetherwith the time by which the said road is likely to be completed ?